

R.O.C.No.9/2019-Con.B2



SENIOR CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 191 / 2019

Thiru. R.Kanagaraj, Senior Civil Judge, functioning on deputation as Secretary, District Legal Services Authority, Vellore, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur on deputation basis, in G.O.(Rt) No.133, Municipal Administration and Water Supply (MC.6) Department, dated 16.08.2019, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur in the existing vacancy.

Thiru. K.Gopinath, Senior Civil Judge, functioning as Special Sub Judge, Special Sub Court to deal with LAOP cases, Cuddalore, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode on deputation basis, in G.O.(Rt) No.133, Municipal Administration and Water Supply (MC.6) Department, dated 16.08.2019, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Erode, Erode in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI.
DATED: 21.08.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**